Incidents of Theft / Looting

1830. DR. T. N. SEEMA: Will the Minister of RAILWAYS be pleased to state :

- (a) The details of incidents of theft/looting occurred at railway stations/in trains during the last three years and the action plan/measures taken/being taken to curb such incidents along with the details of major security lapses found in such incidents;
- (b) whether lack of coordination between RPF and GRP is one of the causes of increase in theft incidents in Railways; and
- (c) if so, the details theeof and the corrective action taken/being taken by Railways in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. J. SURYA PRAKASH REDDY): (a) The number of cases of theft and loot reported in trains and at stations during the years 2011, 2012 and 2013 over Indian Railway are as under:

| | No. of cases of theft reported | | No. of cases of loot reported | |
|-------|--------------------------------|-------------|-------------------------------|-------------|
| Years | In Trains | At Stations | In Trains | At Stations |
| 2011 | 9230 | 3756 | 309 | 163 |
| 2012 | 9225 | 3242 | 474 | 206 |
| 2013 | 9191 | 3262 | 574 | 237 |

Policing on Railways is a State Subject and the prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are, therefore, the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP) of the States concerned. AS such, the cases of crime on Railways are reported to, registered and investigated by the Govt. Railway Police. Railway Protection Force (RPF) with limited resources available supplements the

efforts of GRP by deploying their staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.

The following measures are being taken by the Railways to ensure security of the passengers:-

- 1. 1275 trains are escorted by RPF daily on an average, in addition to 2200 trains escorted by Government Railway Police of different States.
- 2. An integrated Security System consisting of electronic surveillance of vulnerable stations through CCTV camera network, access control, anti sabotage checks has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway stations.
- 3. Sensitization through awareness campaigns amongst the front line Railway Staff like ticket checking staff, RPF and on-board employees who have constant interface with the travelling public towards crime against passengers is being done.
- Regular coordination meetings are held with State Police/GRP at all levels
 to ensure proper registration and investigation of crime by Government
 Railway Police.

No major security lapses have been reported.

(b) and (c) No, Sir. There is no lack of co-ordination between RPF and GRP.

Constitution of new zones

- 1831. SHRI P. RAJEEVE: Will the Minister of RAILWAYS be pleased to state:
 - (a) whether Railway have decided to constitute new zones in the country;
 - (b) if so, the details thereof; and
- (c) whether the Ministry has received any representation for railway zone in Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. J. SURYA PRAKASH REDDY) : (a) No, Sir.